

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 175 of 2013**

**Dated : 14<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**DNH Power Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Varun Pathak**  
**Mr. Anish Garg (Rep.) for R.1**  
**Ms. Savita Sinha for R.2 to 4**

**ORDER**

Post the matter for hearing on **20.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/kt